

**ORAL**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the 13<sup>th</sup> Day of **August**, 2018)

**Hon'ble Mr. Gokul Chandra Pati, Member (Administrative)**

**Original Application No.330/732/2017**  
(U/S 19, Administrative Tribunal Act, 1985)

Hori Lal & Others

..... **Applicants**

**By Advocate:                      None**

Versus

1.     Bharat Sanchar Nigam Ltd. & Ors.

..... **Respondents**

**By Advocate:                      Shri D.S. Shukla**

**ORDER**

List revised. None present for the applicant. Shri D.S. Shukla, Advocate is present for the respondents.

2.     From the perusal of the records, it is evident that on the last several occasions i.e. on 23.02.2018, 16.02.2018 none was present on behalf of the applicant. It appears that applicant is not interested to pursue the case. Accordingly, the Original Application is dismissed in default and for non prosecution.

**(Gokul Chandra Pati)**  
Member (A)

Sushil